

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.218 – IA 184 of 2021
Item No.219 – IA 472 of 2022
Item No.220 – IA 579 of 2022
In
CP(IB) 537 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shivom Packaging Pvt Ltd
V/s
Gupta Dyeing & Printing Mills Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 02/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Ms. Parul Pandya.
For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (Judicial) and Hon'ble Member (Technical) are holding multiple Benches, re-Notify on 12.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**